

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION	NO.	
COMPANY PETITION	APPLICATION NO.	
		CA(CAA) SR No. 3915/230/HDB/2017
NAME OF THE COMP	ARTSI	
NAME OF THE COMP	ANY	
		VITP Pvt Ltd
NAME OF THE TO AND	TEED OF (PEMER CER	
NAME OF THE TRANS	FEROR/DEMERGER	
COMPANY		VITP Pvt Ltd
NAME OF THE TRANS	FEREE/RESULTING	
COMPANY		1
UNDER SECTION		230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
H. Rojesh tuna.	Advocati	900029290	A_

Heard Shri Rajesh Kumar, Learned Counsel for the Applicant. At the request of the Learned Counsel of the Applicant, objections are not complied yet. Post the case on 13.11.2017.

Member (T)

Member (J)

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